

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

**ORDER**

The Voluntary Retirement of Ms. Anjula Kumari, Sr.P.A, of this office, is hereby accepted and balance relieved from her official duties w.e.f. 22.06.2021 (A/N). The steps to complete her pension papers and other relevant documents be taken up, as per CCS Pension Rules, subject to the balance clearance.

GIRISH  
KATHPALIA

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KATHPALIA  
Date: 2022.01.20 17:32:04  
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(Girish Kathpalia)  
Principal District & Sessions Judge (HQs): Delhi

Delhi, Dated the 21 JAN 2022

9308-48  
Estt-1/PF/2022

Copy forwarded for information and necessary action to:-

1. To all the Principal District & Sessions Judge, Delhi/New Delhi.
2. The Drawing & Disbursing Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi, to refer to your letter No. 1273-1/Accts./PA/320/22 dated 13.01.2022, for recovery of amount pending against the official.
3. The Drawing & Disbursing Officer, Accounts Branch, West District, Tis Hazari Courts, Delhi.
4. The Administrative Officer (Judicial), Administration Branch, Central District & West District, T.H.C, Delhi.
5. The A.O. (Judicial), Litigation & Vigilance Branch, Central District/West District, T.H.C, Delhi.
6. The Accounts Officer, Accounts Branch, Central District/West District, Tis Hazari Courts, Delhi, with the direction to inform the Housing Department in case the official is in possession of government accommodation.
7. The concerned Pay & Accounts Officer, through Accounts Branch, Central District/West District, T.H.C, Delhi.
8. Posting Officials, Establishment Seat/Posting & Transfer Seat/Seniority & Promotion Seat, Admn. Central District, T.H.C, Delhi.
9. Posting Official, Leave Seat, Central District, T.H.C, Delhi, with the direction to get the leave sanctioned for dated 22.06.2021, in respect of Ms. Anjula Kumari, Sr.P.A.
10. Posting Officials, ACP Cell/Leave Seat/Layers Seat/Recruitment Cell, Central District, T.H.C, Delhi.
11. Posting Officials, Posting & transfer/Leave Seat (P.A), West District, T.H.C, Delhi.
12. Posting Officials, Service Book/Computer Branch/General Branch/Library Branch/Vigilance Branch Central District, T.H.C, Delhi.
13. Posting Officials, Service Book/General Branch/Vigilance Branch, West District, T.H.C, Delhi.
14. To the undersigned.
15. The Welfare Committee, T.H.C, Delhi.
16. The Posting Official, Server Room, Room No. 207, T.H.C, Delhi.
17. Cash Section, Room No. 232, T.H.C, Delhi.
18. Ms. Anjula Kumari, Sr.P.A., of this office, with the direction to start process regarding surrendering of government accommodation, if occupied.

*Halbir Singh*  
20/1/22

(HALBIR SINGH SHALAR)  
A.O. JUDICIAL (ADMN.-I)  
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):  
TIS HAZARI COURTS DELHI